

(2019) 12 AHC CK 0112

Allahabad High Court

Case No: Writ C No. 39738 Of 2019

Ravindra Ahlawat

APPELLANT

Vs

State Of Uttar Pradesh
And Others

RESPONDENT

Date of Decision: Dec. 9, 2019

Acts Referred:

Uttar Pradesh Sugarcane (Regulation Of Supply And Purchase) Act, 1953 & Section 11#Uttar Pradesh Sugarcane (Regulation Of Supply And Purchase) Rules, 1954 & Rule 19, 20, 29

Citation: (2019) 12 AHC CK 0112

Hon'ble Judges: Pankaj Mithal, J; Dr. Yogendra Kumar Srivastava, J

Bench: Division Bench

Advocate: Abhinav Gaur, Siddhartha Baghel

Final Decision: Dismissed

Judgement